

ASSAM ACT IX OF 1964

THE ASSAM FOREST (AMENDMENT) ACT, 1964

(Received the assent of the Governor on the 11th May 1964)

[Published in the Assam Gazette Extraordinary, dated the 14th May, 1964]

An  
Act

further to amend the Assam Forest Regulation, 1891.

Preamble. Whereas it is expedient further to amend the Assam Forest Regulation, 1891, hereinafter called the said Regulation, in the manner hereinafter appearing ; Regulation VII of 1891.

It is hereby enacted in the Fifteenth Year of the Republic of India as follows:—

Short title, extent and commencement. 1. (1) This Act may be called the Assam Forest (Amendment) Act, 1964.

(2) It shall have the like extent as the said Regulation.

(3) It shall come into force at once.

Amendment of section 40 of Regulation VII of 1891. 2. In section 40 of the said Regulation, in clause (L) of sub-section (2), after the word "sawpits" the comma "(,)" shall be deleted and the words "and saw-mills" and a comma "(,)" thereafter shall be inserted.

[ Price 06 Paise.]

AGP (Leg) 29/5-1037-28-8-64.